

BUSINESS ADVISORY COMMITTEE

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FORTY-EIGHTH REPORT  
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 26th July, 1966.

2. The Committee recommend allocation of time to the following items of legislative and other business as shown against each :-

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| (1) The Judges (Inquiry) Bill, 1964,<br>as reported by the Joint Committee.<br>( <u>Consideration and passing</u> )    | 3 hours |
| (2) The Delhi High Court Bill, 1965,<br>as reported by the Select Committee.<br>( <u>Consideration and passing</u> )   | 2 hours |
| (3) The All-India Services (Amendment)<br>Bill, 1965.<br>( <u>Consideration and passing</u> )                          | 2 hours |
| (4) The Jayanti Shipping Company<br>(Taking over of Management)<br>Bill, 1966.<br>( <u>Consideration and passing</u> ) | 3 hours |
| (5) The Advocates (Amendment) Bill,<br>1966.<br>( <u>Consideration and passing</u> )                                   | 2 hours |
| (6) The Unlawful Activities (Preven-<br>tion) Bill, 1966.<br>( <u>Consideration and passing</u> )                      | 4 hours |
| (7) The Customs (Amendment) Bill, 1966<br>( <u>Consideration and passing</u> )   | 2 hours |
| (8) The Essential Commodities (Amend-<br>ment) Bill, 1966.<br>( <u>Consideration and passing</u> )                     | 4 hours |
| (9) The Criminal Law Amendment (Amend-<br>ment) Bill, 1966.<br>( <u>Consideration and passing</u> )                    | 1 hour  |
| (10) The Constitution (Twentieth Amend-<br>ment) Bill, 1966.<br>( <u>Consideration and passing</u> )                   | 2 hours |

- (11) Discussion on the International Situation. 8 hours
- (12) Motion of No-Confidence in the Council of Ministers to be moved by Shri H.N. Mukerjee. 15 hours

NEW DELHI;  
July 26, 1966  
Sravana 4, 1888 (Saka)

*Hukam Singh*  
(HUKAM SINGH)  
Chairman,  
Business Advisory Committee.